

(1) A copy of Notification No. S.O. 3059 (Hindi and English versions) published in Gazette of India dated the 7th November, 1981 regarding exemption to the 'Harijan Ashram Trust, Ahmedabad' under section 10(233) of the Income-tax, 1962 for the assessment years 1979-80 to 1981-82. [Placed in Library. See No. LT-2967/81.]

(2) A copy of the Estate Duty (Amendment) Rules, 181 (Hindi and English versions) published in Notification No. S. O. 801(E) in Gazette of India dated the 17th November, 1981 under sub-section (3) of section 85 of the Estate Duty Act, 1953. [Placed in Library. See No. LT-2968/81.]

Statement showing revised rates effective from 11-1981 for Telegraph, Telex and Telephone Service between India and Bangladesh

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI VIJAY N. PATIL): On behalf of Shri Kartik Oraon, I beg to lay on the Table a statement (Hindi and English versions) relating to revised rates for telegraph, telex and telephone services between India and Bangladesh which would come into effect from 1st December, 1981. [Placed in Library. See No. LT-2986/81.]

12.04 hrs.

AFRICAN DEVELOPMENT FUND BILL

THE MINISTER OF FINANCE (SHRI R. VENKATARAMAN): Sir, I beg to

move for leave to introduce a Bill to implement the African Development Fund Agreement and for matters connected therewith.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to implement the African Development Fund Agreement and for matters connected therewith."

The motion was adopted.

SHRI A. VENKATARAMAN: I introduce the Bill.

12.05 hrs

PREVENTION OF CRUELTY TO ANIMALS (AMENDMENT) BILL)

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION AND IRRIGATION AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): Sir, I beg to move for leave to introduce a Bill to amend the Prevention of Cruelty to Animals Act, 1960.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to amend the Prevention of Cruelty to Animals Act, 1960."

The motion was adopted.

RAO BIRENDRA SINGH: Sir, I introduce the Bill.

*Published in Gazette of India Extraordinary, Part II, Section 2, dated 30-11-1981.

**Introduced with the recommendation of the President.